

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1718  
ANSWERED ON:01.12.2011  
SCHEMES FOR DISABLED PEOPLE  
Kumar Shri Shailendra

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether any scheme to include all physically disabled people of the country in the BPL list is currently operational;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the scheme for the upliftment of living standard of physically disabled and make them self-dependent; and
- (d) the details of participation of physically disabled in such schemes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): The Ministry of Rural Development is implementing various poverty alleviation programmes with the aim to improve the living conditions of the rural people and specific provisions have been made in the guidelines for disabled persons. The major poverty alleviation programmes includes Swarnjayanti Gram Swarozgar Yojana (SGSY) now known as Aajeevika, Indira Awaas Yojana (IAY) and National Social Assistance Programme (NSAP)

SGSY stipulate that disabled persons will account for at least 3 percent of the total Swarozgaries. The groups formed should ideally be disability-specific wherever possible, however, in case sufficient number of people for formation of disability-specific groups are not available, a group may comprise persons with diverse disabilities or a group may comprise both disabled and non-disabled persons of below poverty line. The Indira Awaas Yojana (IAY) is being implemented with the objective of providing dwelling units to the people living below poverty line. Three per cent of the funds under IAY are earmarked for the benefit of disabled living below the poverty line in rural areas. Indira Gandhi National Disability Pension Scheme (IGNDPS) has been launched in February, 2009 under National Social Assistance Programme (NSAP). Under IGNDPS disability pension is provided to BPL person with severe or multiple disabilities between the age group of 18-64 years @ 200 p.m. per beneficiary. During 2011-12, (upto October, 2011), 6659 disabled swarozgaries under Aajeevika, 27376 beneficiaries under IAY and 7,45,648 beneficiaries under IGNDPS have been benefited.